## TELLICHERRY—COORC—MYSORE RAILWAY LINE

180. Shri K. DAMODARAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government of Kerala has proposed for the inclusion of Tellicherry-Coorg—Mysore Railway line in the Fourth Five Year Plan;
- (b) if so, whether the proposal has been accepted; and
  - (c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) Yes.

(b) and (c) Reconnaissance Engineering and Traffic surveys carried out for this line during 1957-58 have revealed that the line would not be financially justified. The Fourth Plan proposals have not yet been finalised, but within the limited funds available, it is unlikely that this proposal which will not be v'able may be included.

## **DEVELOPMENT OF INDUSTRIES IN MAHA-**RASHTRA AND GUJARAT

- 181. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:
- (a) whether Government's attention has been drawn to the fact that the U.S. Investment and Industrial Mission to India have found very good climate far U.S. Collaboration in Maharashtra and Gujarat;
- (b) whether the Mission has put forward any proposal to this effect; and
- (c) if so, the reaction of Government thereto?

THE DEPUTY MINISTER THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHSNDRA MISRA): (a) to (c) The U.S. Investment and Industrial Mission sponsored by the U.S. Department of Commerce had discussions with the Union Government representatives on matters of general interest relating to foreign private investment. They also held discussions with private Indian entrepreneurs to explore the possibilities of development of industries in collaboration with private American inves-

to Questions

Government have not so far received any'concrete proposals arising out of the Mission's visit.

## REFUSAL OF DURGAPUR STEEL HY BRITISH IMPORTER

- 182. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that a shipment of Durgapur good quality steel was not accepted by a British importer as it was damaged owing to negligence in packing and shipment;
- (b) if so, what are the details of the case; and
- (c) whether any enquiry has been made in the matter and responsibility fixed?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) to (c) About 1682 tonnes of steel reinforcing bars in straight, lengths valued at about. Rs. 7 lakhs were exported by Hindustan Stoel on separate contracts booked by certain private exporting firms. The consignees have claimed that the consignments reached their destination in a bent and twisted condition. The matter is, at present, being settled with the foreign parties concerned in accordance with